

ITEM NO.7 Court 10 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1461/2020

SHAILESH PODDAR

Petitioner(s)

VERSUS

THE STATE OF JHARKHAND

Respondent(s)

(FOR ADMISSION and IA No.134701/2020-EXEMPTION FROM FILING O.T.)

Date : 27-01-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Tishampati Sen, Adv.
Mrs. Riddhi Sancheti, AOR
Mr. Shailesh Poddar, Adv.
Ms. Abhisree Saujanya, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)